

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509
IB-3258/ND/2019

IN THE MATTER OF:

Topnotch Trading Coporation Pvt Ltd

V/s.

M/s Lotus Woodtech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Mani Bhushan Sinha

For the Respondent :

ORDER

On the request of the respondent's counsel, list the matter on **24.08.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi